GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO.252 TO BE ANSWERED ON 18.03.2025

CRITERIA FOR SCHOLARSHIPS TO SC AND ST STUDENTS

†*252. SHRI MURARI LAL MEENA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the annual family income limit prescribed by the Government for providing scholarships to Scheduled Caste (SC) and Scheduled Tribe (ST) students;
- (b) the criteria adopted by the Government to determine the amount of scholarships;
- (c) whether the Government had reviewed such criteria, if so, the time last review was done and the outcome thereof;
- (d) whether the Government proposes to increase the family annual income limit for scholarships to SC and ST students, if so, the present status thereof and the time by which it is likely to be implemented, if not, the reasons therefor; and
- (e) whether the Government proposes to increase the amount of scholarship being given to SC and ST students in view of the inflation and rising cost of education?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. VIRENDRA KUMAR)

(a) to (e): A Statement is laid on the table of the House.

Statement referred to in reply of part (a) to (e) in respect of Lok Sabha Starred Question No. 252 asked by Shri Murari Lal Meena for answer on 18/03/2025

- (a) The details of annual family income limit prescribed for the scholarship schemes being implemented by the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs for Scheduled Castes (SCs) & Scheduled Tribes (STs) is at Annexure-I.
- (b) & (c):- The scholarship amount under the schemes is fixed after due consultation with State Governments/concerned Ministries/ Departments and accordingly the scheme norms are approved by Competent Authority/Standing Finance Committee(SFC)/Expenditure Finance Committee (EFC)/Cabinet. The criteria adopted for review and the outcome for each scheme has been given in Annexure-II.
- (d) & (e) The scheme guidelines are revised from time to time as per requirement and the issue related to family annual income limit & amount of scholarship are decided as and when such revisions take place in consultation with stakeholders including Ministries/Departments.

Annexure-I

Annexure referred to in reply of part (a) in respect of Lok Sabha Starred Question No. 252 asked by Shri Murari Lal Meena for answer on 18/03/2025

The annual family income limit for scholarship schemes of SCs and STs:-

S.No.	Name of the Scheme	Income limit (per annum)		
		FOR SCs	FOR STs	
(i)	Post Matric Scholarship Scheme	Rs. 2.50 lakh	Rs. 2.50 lakh	
(ii)	Pre Matric Scholarship Schemes	Rs. 2.50 lakh	Rs. 2.50 lakh	
(iii)	Top Class Education	Rs. 8.00 lakh	Rs. 6.00 lakh	
(iv)	National Overseas Scholarship Scheme	Rs. 8.00 lakh	Rs. 6.00 lakh	
(v)	Free Coaching Scheme for SCs and OBCs	Rs. 8.00 lakh	No such scheme	
(vi)	National Fellowship Scheme	No annual family income prescribed	No annual family income prescribed	

Annexure referred to in reply of part (b) & (c) in respect of Lok Sabha Starred Question No. 252 asked by Shri Murari Lal Meena for answer on 18/03/2025

For SCs

Revision in scholarship rates under Scholarship Schemes for SCs (in Rs)					
Scheme Name	Sub category	Stipend per annum prior to revision	Year of last revision in scholarship rates	2023-24 Stipend per annum after revision	
	Day Scholar	3000.00	2021-22	3500.00	
Pre-Matric Scholarship	Hosteller	6250.00	2021-22	Comp-I:- 7000 Comp-II:- 8000	
	Day Scholar Group 1	5500.00	2020-21	7000.00	
	Day Scholar Group 2	5300.00	2020-21	6500.00	
	Day Scholar Group 3	3000.00	2020-21	3000.00	
Post-Matric	Day Scholar Group 4	2300.00	2020-21	2500.00	
Scholarship	Hosteller Group 1	12000.00	2020-21	13500.00	
_	Hosteller Group 2	8200.00	2020-21	9500.00	
	Hosteller Group 3	5700.00	2020-21	6000.00	
	Hosteller Group 4	3800.00	2020-21	4000.00	
	Books and Stationery	3000.00	2022-23	5000.00	
Top Class Education	Computer allowances(one time in course)	45000.00	No change	45000.00	
	Annual Maintenance allowances	29640.00	2020-21	41000.00	
National Fellowship	First two years (M.Phil/P.hd)	31000.00	2023-24	37000.00**	
renowship	Last three years (P.hd)	35000.00	2023-24	42000.00**	
Notice of Occurrence	(a) Annual Maintenance allowances for USA and other countries (in USD)	14000.00	2013-14	15400.00	
National Overseas	(B) Annual Maintenance allowances for UK (in GBP)	9000.00		9900.00	
Free Coaching for SCs, OBCs and PM- Cares beneficiaries	Course fees	no fixed amount		20000.00 to 75000.00	
	Stipend	3000.00 (for local students) and 6000.00 (for outstations)	2022-23	4000.00	

FOR STs

Revision in so	cholarship rates under	Scholarship Schemes for STs (in Rs)			
	Sub category	Stipend per annum prior to revision	Year of last revision in scholarship rates	2023-24	
Scheme Name				Stipend per annum after revision	
Pre-Matric	Day Scholar	1500.00	2019-20	2250.00	
Scholarship	Hosteller	3500.00	2019-20	5250.00	
	Day Scholar Group 1	5500.00	No change	5500.00	
	Day Scholar Group 2	5300.00	No change	5300.00	
Post-Matric	Day Scholar Group 3	3000.00	No change	3000.00	
Scholarship*	Day Scholar Group 4	2300.00	No change	2300.00	
	Hosteller Group 1	12000.00	No change	12000.00	
	Hosteller Group 2	8200.00	No change	8200.00	
	Hosteller Group 3	5700.00	No change	5700.00	
	Hosteller Group 4	3800.00	No change	3800.00	
	Books and Stationery	3000.00	2022-23	5000.00	
National Scholarship	Computer allowances (one time in course)	45000.00	No change	45000.00	
Scholarship	Annual Maintenance allowances	26400.00	2022-23	36000.00	
National Followshin	First two years (M.Phil/P.hd)	31000.00	2023-24	37000.00**	
National Fellowship	Last three years (P.hd)	35000.00	2023-24	42000.00**	
N. G. and C.	(a) Annual Maintenance allowances for USA and other countries (in USD)	14000.00	2012 14	15400.00	
National Overseas	(b) Annual Maintenance allowances for UK (in GBP)	9000.00	2013-14	9900.00	

^{*}Last revision in scholarship rates was with effect from 01.07.2010

**As per UGC norms